

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 24.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Pesco Beam Environmental Solutions Pvt Ltd

MAIN PETITION NUMBER : IBA/630/2020

(IA/MA) APPLICATION NUMBERS

IA/359(CHE)/2022 IN IA/360(CHE)/2022; IA/360/CHE/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Gautam S Raman
through video conferencing mode

IA/359(CHE)/2022 was filed for urgent listing of IA/360/CHE/2022.

Since IA/360/CHE/2022 is listed for hearing today, IA/359(CHE)/2022
is **dismissed as infructuous.**

It is stated by the Ld. Counsel for the Applicant that the matter is
pending before the Hon'ble NCLAT. A memo dated 25.08.2022 has been filed
stating that the matter has been stayed by the Hon'ble NCLAT. It was stated
today that the next date of hearing is fixed as 05.12.2022.

List IA/360/CHE/2022 on **08.12.2022** for further hearing.

- Sd -

(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS

- Sd -

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT